

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	ADIL ARIF VS COASTAL SEAWAYS (ISLAND) PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Md. Nauroz Rahber, Adv. : For Petitioner
Mr. Muhammad Jawwad, Adv, :

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **10.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Kundan kr.